- (ग) प्रपुंज औषधों के मूल्यों में वृद्धि, संघटक, पैंकिंग प्रभार, विदेशी विनिमय दरों में घटबढ़, सीमाशुल्क दरों में परिवर्तन आदि ऐसे प्रमुख तत्व हैं जिनके कारण दवाओं की कीमतों में वृद्धि होती है।
- (घ) मूल्य नियंत्रित औषधों के मामले में इनके मूल्य औषध (मूल्य नियंत्रण) आदेश, 1995 के प्रावधानों के अनुसार नियत किए जाते हैं। मूल्य नियंत्रण से बाहर की औषधों के मामलों में यदि कोई अपसामान्य मूल्य वृद्धि का पता चलता है तो उसके औषित्य के लिए मसले की संबंधित निनर्माताओं के साथ उठाया जाता है।

Professional Management courses in IGNOU

3253. SHRIMATI ILA PANDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that IGNOU is imparting lessons on a number of professional management courses through distance education:
- (b) whether any new professional course has been approved during the current academic year; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPTT. OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):(a) According to the information furnished by the Indira Gandhi National Open University, the following Management Programme are on offer:

- (i) Master of Business Administration;
- (ii) Diploma in Management; and
- (iii) Post Graduate Diplomas in
 - Marketing Management.
 - Human Resource Management.
 - Financial Management
 - Operations Management. >
- (b) and (c) A programme consists of many courses. As the Perspective Plan for Management Education envisages addition to more elective courses, a few new elective courses are being developed for inclusion in the existing programmes.

Also the following new programmes are under development and will be offered as and when course materials are ready;

- Post-Graduate Diploma in Public System Management
- 2. Post-Graduate Diploma in Hotel Management
- 3. Bachelor's Degree in Business Administration.

UNDP Report on human development

3254. DR. D. VENKATESHWAR RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether this year's Human Development report of the United Nations Development Programme points out that millions of people in 89 countries arc today worse off economically than they were decades ago;
- (b) whether according to the report India's position was not encouraging;
- (c) if so, whether UNDP has offered its expertise to Madhya Pradesh Government in conducting special studies;
- (d) whether as per the report India figures among countries with low human development and has been ranked 150th out of 174 countries;
- (c) what are the other points mentioned in the report about India;
- (f) whether this year UNDP is introducing a new major poverty programme; and
 - (g) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPTT. OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Yes, Sir. According to the Human development report 1996, during the previous decade, economic decline or stagnation has effected 100 countries reducing the per capita income Of 1.6 billion people.

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- (b) No, Sir. According to the report, India is amongst 64 countries with per capita income in the 1990s higher than before. India's average annual growth in real per capita income in the period 1980-83 was 3.1%. This is higher than the world average of 2.9% over that period.
- (c) The Madhya Pradesh Government, on its own initiative and without any financial or technical assistance from the UNDP or any other International agency, prepared and published Madhya Pradesh Development Report 1995. The M.P. Government and UNDP are planning to hold a Workshop on the advantages of preparing State level Human Development Reports for the benefit of other States which may be interested in taking such an exercise.
- (d) India is in the "low human development" category and is ranked 135th of the 174 countries.
- (c) The Human Development report introduced new measure called the Capability Poverty Measure (CPM) and India ranks 89 out of 101 countries. The report also highlights that only 25% of the population is income poor" i.e. living below the poverty line. India ranks 103 out of 140 countries in the Gender Development Index (GDI). According to the report, there are also significant disparities amongst Indian States in basic female capabilities.
- (f) and (g) According to a decision of Executive Board of UNDP (of which India is a Member) poverty alleviation and sustainable development are UNDP priorities. As this is the International Year of Eradication of Poverty, UNDP is launching programmes in several countries. UNDP and Government of India are currently planning a programme of assistance for Ninth Five Year Plan period. UNDP assistance will be utillised by India in areas which it it considered appropriate including programmes to help reduce poverty.

Illegal occupation of railway land

to Questions

3255. SHRI V. NARAYANASAMY: Will the Minister of RAILWAYS be pleased to

whether Government's attention has been drawn to a newsitem that appeared in the "Hindustan Times" dated August 17, 1996 entitled "Vast Tract of railway land illegally occupied";

- (b) if so, that steps being taken to protect the railway land and to recover the land now under illegal occupation;
- (c) how much of railway land remains unutilised and the steps proposed to put that land to profitable use?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS SATPAL MAHARAJ): (a) Yes, Sir.

- (b) Action is taken for removal of encroachments under the Provisions of Premises (Enviction Unauthorised Occupants) Act, 1971 on a continuous basis.
- (c) 24845 Hec. of Railway land is lying 'Unutilised' at present (and not 'utilised' as reported in the news item). This land is reserved for future development and expansion of the Railways.

पनोवैज्ञानिक रोगों से प्रस्त व्यक्तियों हेत रेलवे की रियायरे

3256. श्री ईश दत्त यादव: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- मनोविकतियों / मनो-वैज्ञानिक रोगों से ग्रस्त व्यक्तिकों को रियायतें दी जाती है;
- ्र (ख) क्या सरकार इस प्रकार की रियायत वातानुकृत्तित हितीय श्रेणी में भी देने पर विचार कर रही
 - (ग) यदि हां, तो तत्संबंधी क्यौरा क्या है?

रेल मंत्रालय में राज्य मंत्री (श्री: संतपास मातराज): (क) मानसिक रूप से विकलांग व्यवितर्थों को एक परिचर सकित, दूसरे दर्जे, शक्नकन दर्जे, और फरले दर्जे के किरानों में 75% की छूट प्रदान की जाती